77 Reference to arrest [12 JULY 1991] of a sitting Member

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI RANGARAJAN KUMARA-MANGALAM) Sir, I beg to move for leave to introduce a Bill further to amend the Representation of the People Act 1951.

The question was put and the motion was adopted.

SHRI RANGARAJAN KUMARA-MANGALAM: Sir, I introduce the Bill.

SHRIMATI JAYANTHI NATA-RAJAN (Tamil Nadu); Sir, please hear me first. (*Interruptions*)

THE VICE-CHAIRMAN (PROF. CHANDRESH P. THAKUR): One more item.

ANNOUNCEMENT RE, GOVERN-MENT BUSINESS FOR THE WEEK COMMENCING 15TH JULY, 1991.

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M. M. JACOB): With your permission, Sir, I rise to announce that Government Business during the week commencing 15th July, 1991, will consist of:

(1) Discussion on the Motion of Thanks *on* the President's Address.

(2) Discussion on the Resolution seeking disapproval of the Representation of the People (Amendment) Ordinance, 1991, and consideration and passing of the Bill replacing the Ordinance.

(3) Consideration and passing of

(a) The Constitution (Sche duled Tribes) Orders (Amend ment) Bill, 1991.

(b) The Consumer Protection (Amendment) Bill, 1991.

As the Members are aware, the Railway Budget for 1991-92 will be laid on the Table at 2.30 P.M. till Tuesday, 16th July, 1991.

REFERENCE TO ARREST OF A SITTING MEMBER

SHRI V. GOPALSAMY (Tamil Nadu): Sir, I should be allowed to speak first. (Interruptions)

THE VICE-CHAIRMAN (PROF. CHANDRESH P. THAKUR): I will give time to everybody—one after the other. (*Interruptions*) . Nothing will go on record. Let Shrimati Jayanthi Natarajan speak first. (*Interruptions*).

SHRI V. GOPALSAMY: Sir, the Chairman has permitted me.

THE VICE-CHAIRMAN (PROF. CHANDRESH P. THAKUR) Please don't lose temper. There is no need to be agitated. (*Interruptions*). Now, the Leader of the Opposition wants to say something. (*Interruptions*).

SHRI V. GOPALSAMY; I met the Chairman in this Chamber. I got a specific permission. (Interruption's)

SHRI DIPEN GHOSH (West Bengal) : Sir, a sitting Member of Rajya Sabha has been arrested. (*Interrup-tions*).

THE VICE-CHAIRMAN (PROF. CHANDRESH P. THAKUR): Please go back to your seat.

SHRIMATI JAYANTHI NATARAJAN (Tamil Nadu): Sir, you identified me.